

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/5746/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the 9th August, 2022.

Sub:- **Cancellation of station leave permission.**

Ref:- Letter No DJ.SSM-I.3/Esstt/2021-2022/ 1001/E, dated 08.08.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **cancellation of station leave permission from the morning of 09.08.2022 till the evening of 15.08.2022**, has been granted.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-71/2004/5747/A, dated , 09-08-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)